

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

TRANSFER PETITION(S)(CIVIL) NO(S). 3576/2025

YADAV SUPPLIERS AND SCREENING PLANT & ORS.

PETITIONER(S)

VERSUS

STATE OF HARYANA & ORS.

RESPONDENT(S)

FOR ADMISSION

WITH

T.P.(C) NO. 198/2026 (XVI-A)
FOR EX-PARTE STAY ON IA 24497/2026

Date : 27-04-2026 This petition was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) : Miss Pallavi Singh, AOR

Mr. Narender Hooda, Sr. Adv.
Mr. Shiv Bhatnagar, Adv.
Mr. Kavya Manuja, Adv.
Dr. Surender Singh Hooda, AOR

For Respondent(s) : Mr. Karan Sharma, AOR
Mr. Mahesh Thakur, AOR
Ms. Mrinal Kanwar , AOR

UPON hearing the counsel the Court made the following
O R D E R

T.P.(C) NO. 198/2026:

Not to be deleted from the notified date i.e. 04.05.2026.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)